

GOVERNMENT OF ANDHRA PRADESH

ABSTRACT

Revenue (DM) Department – COVID-19 – Sanction and release of an amount of Rs.1300.00 Crore (Rupees One thousand three hundred crore only) to the Commissioner of Rural Development towards sanction of Scale of Assistance to the all BPL Families in the State of Andhra Pradesh, whose lives are affected due to LOCKDOWN activity in the State of Andhra Pradesh for containment of COVID-19 – Administrative Sanction – Orders – Issued.

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REVENUE (DISASTER MANAGEMENT.I) DEPARTMENT

G.O.MS.No. 6

Dated: 31-03-2020

Read the following :

1. G.O.MS.NO.1, Revenue (DM.I) Department, dt.19-03-2020.
2. From the Union Home Secretary to GOI, Ministry of Home Affairs, Order No.40-3/2020- DM-1(A), dt.24-03-2020.
3. G.O.RT.NO.761, Finance (FMU-Revenue) Department, dt.31-03-2020.

ORDER :

The Government of India in the reference second read above has declared the LOCKDOWN measures to be taken in the entire country w.e.f. 25-03-2020 for a period of 21 days. Consequent on the announcement, the Hon'ble Chief Minister has announced an amount of Rs.1,000/- (Rupees One thousand only) as scale of assistance to all BPL families, whose lives are affected due to LOCKDOWN of the State.

2. The Finance Department in the reference third read above issued BRO for an amount of Rs. Rs.1300.00 Crore (Rupees One thousand three hundred crore only) as additional funds in relaxation of treasury control and quarterly regulation orders pending adjustment of funds from savings available in demand during current financial year 2019-2020 to the Commissioner of Rural Development, Andhra Pradesh, towards sanction of Scale of Assistance to all BPL Families in the State of Andhra Pradesh, whose lives are affected due to LOCKDOWN activity in the State of Andhra Pradesh for containment of COVID-19. The DDO, concerned is instructed to adjust these funds to P.D. Account No. 6/APCRT of CEO, SERP, and the CEO, SERP has been instructed for distribution of amounts based on the Rice Cards data available with the Civil Supplies Department with the support of Gram Volunteers.

3. After consideration of the above, Government hereby accord **administrative sanction and release** an amount of Rs.1300.00 Crore (Rupees One thousand three hundred crore only) to the Commissioner of Rural Development, Andhra Pradesh towards sanction of Scale of Assistance to the all BPL Families in the State of Andhra Pradesh, whose lives are affected due to LOCKDOWN activity in the State of Andhra Pradesh for containment of COVID-19. He is authorized to draw the same and deposit the same to the P.D. Account No. 6/APCRT of CEO, SERP.

4. The Chief Executive Officer, SERP is requested for distribution of amounts based on the Rice Cards data available with the Civil Supplies Department with the support of Gram Volunteers.

5. The amount sanction vide para (3) above, shall be debited to the following head of account:

- M.J.H. 2245 - Relief on account of Natural Calamities
- S.M.J.H. 01 – Drought
- M.H. 101 - Gratuitous relief
- S.H. 04 - Cash doles
- 310 – Grants-in- Aid
- 316 – Payments to beneficiaries Calamities/notified events

(PTO)

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5. The amount sanctioned in Para (3) above, shall be utilized only for the purpose for which it is sanctioned. The Commissioner of Rural Development, A.P, shall furnish the Utilization Certificate duly verified by the Audit authorities of State Audit Department to Revenue [DM-Accounts] Department and shall remit unspent balance, if any, to the Govt. account.

6. This order issues with the concurrence of Finance (FMU-Revenue) Department - vide their U. O.FMUOMISC/169/2020 (Computer.No.1132719) dated:31.03.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**V.USHARANI
PRINCIPAL SECRETARY TO GOVERNMENT (DM)**

To

The Commissioner of Rural Development, A.P, Vijayawada.

The Chief Executive Officer, Society for Elimination of Rural Poverty,(SERP)
Vijayawada.

The Commissioner of PR & RD, Tadepalli, Guntur.

Copy to:

The P.S. to Spl.C.S. to Govt., Panchayat Raj.

The Finance (FMU-Rev) Dept.

The Accountant General, A.P.,Vijayawada .

The Director of Treasuries and Accounts. A.P. Vijayawada.

The Director of State Audit, A.P. Ibrahimpatnam, Krishna.

The P.S to Chief Secretary to Govt.

The P.S to Principal Secretary to Govt. Revenue (DM) Dept.

The P.S. to Spl.Commissioner, Disaster Management & Ex-Officio Addl. Secretary to Govt.

The Rev. [DM. Accts.] Deptt

SF/SC.

//FORWARDED: BY ORDER//

SECTION OFFICER